

GOVERNMENT OF INDIA
MINISTRY OF EXTERNAL AFFAIRS
LOK SABHA

UNSTARRED QUESTION NO-876

ANSWERED ON- 26/07/2024

DEPORTED STUDENTS

876. SHRI BK PARTHASARATHI

Will the Minister of EXTERNAL AFFAIRS be pleased to state :-

(a) the number of students deported by the USA during the last three years, State-wise;

(b) the reasons behind these deportations;

(c) whether the Government has data about Indian migrants illegally scattered across the world, especially in the US; and

(d) if so, the details thereof and the remedial action taken in this regard?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS

(SHRI KIRTI VARDHAN SINGH)

(a) As per available information, a total of 48 Indian students have been deported from the US over the last three years.

(b) Reasons for deportation are not officially shared by the U.S. authorities. Unauthorized employment, unauthorized withdrawal from classes, expulsion and suspension, and failure to report Optional Practical Training (OPT) employments are some of the possible reasons which could lead to termination of a student's visa resulting in "unlawful presence" and eventual deportation.

(c & d) Government of India does not have data about illegal Indian migrants scattered across the world.

The Government of India is engaged with the U.S. Government in nurturing strong people-to-people ties and facilitating legal mobility of students and skilled professionals. Central and State governments have been working to create awareness about safe and legal migration. Government are also taking necessary action against all those involved in illegal migration networks.
